

(5)

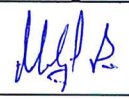
**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RATAKONDA MURALI- MEMBER JUDICIAL

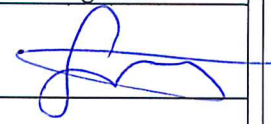
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 04.09.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA No.176/2018 in CP No. 303/241/HDB/2017
NAME OF THE COMPANY	Kinnera Cold Storage Pvt Ltd
NAME OF THE PETITIONER(S)	Cherukuri Shekar & another
NAME OF THE RESPONDENT(S)	Kinnera Cold Storage Pvt Ltd 11 others
UNDER SECTION	241

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
L.VENKATESHWAR RAO	Advocate	vrlawyer@gmail.com	
		9348599999	


Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Nalash Kumar Sangam	Advocate	9000 6660 72	

ORDER

IA 176 of 2018 is listed today for clarification. Counsel for Applicant is present. He requested time.

Time granted. List the matter on 11.09.2018.



Member (J)

Binnu